

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2143

ANSWERED ON:23.11.2010

PROMOTION OF CONVENTIONAL TRADITIONAL GAMES

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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has implemented any scheme/ programmes to promote traditional/ conventional and indigenous games like archery, wrestling, kho-kho, kabaddi etc. in the country including in the tribal and rural areas;

(b) if so, the details thereof and the funds allocated for the purpose to each of the concerned National Sports Federations, Federation wise and scheme-wise;

(c) whether the Government proposes to formulate a policy for providing international level sports facilities/incentives to the sports persons who won medals during the Commonwealth Games;

(d) if so, the details thereof and the time by which such facilities/incentives are likely to be provided;and

(e) the other steps taken by the Government to develop and promote traditional/conventional sports in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) Government of India and Sports Authority of India (SAI) lay adequate focus on the promotion of traditional and indigenous games. Under the Scheme of Assistance to National Sports Federations (NSFs), the sports federations dealing with indigenous/traditional games such as Archery, Kho-Kho, Kabaddi, Wrestling etc. have been given Government recognition, and are provided with financial assistance for the promotional and developmental activities in their respective disciplines.

The details of financial assistance to the sports federations dealing with indigenous/traditional games under the Scheme of Assistance to NSFs during the last three years are given below: -

(Rs. in crore)

Sl. NO.	Name of the Scheme	2007-08	2008-09	2009-10	2010-11 upto July, 2010
1.	Archery Association of India	0.81	0.96	5.26	0.41
2.	Kho-Kho Federation of India	0.00	0.00	0.04	0.05
3.	Amateur Kabaddi Federation of India	0.25	0.32	0.18	0.10

4. Wrestling 0.06 1.18 4.76 0.34
Federation of
India

(c) & (d) For motivating and incentivising the winners of medals in international sports events including Commonwealth Games, the Government provides special cash awards to winners of medals, pension to meritorious sportspersons after they retire from active sports career. Further, 5% of direct recruit vacancies in Group 'C' and 'D' category in Central Government Offices are reserved for meritorious sportspersons.

As for providing international sports facilities, the Sports Authority of India regional centres have state -of-the-art training facilities, which are used for conducting national coaching camps. Apart from this, the SAI stadia in Delhi, which were renovated to world-class standards for the recently conducted Delhi Commonwealth Games 2010, are also being used for the training of national athletes.

(e) The Government has introduced a Centrally sponsored Scheme in 2008-09 of titled Panchyat Yuva Krida aur Khel Abhiyan (PYKKA) which aims at providing basis sports infrastructure in all villages, and block panchayats in a phased manner over a period of 10 years and access to organized sports competitions at block, district, State and National level. The Scheme lays special emphasis for promoting traditional and indigenous games.

In addition, the SAI also operates specific schemes for promotion and development of traditional/indigenous games. Under the National Sports Talent Contest Schemes, SAI adopts schools, provides comprehensive support to the identified athletes, in terms of training and participations in competitions. SAI also operates Special Area Games Scheme, which are specifically aimed at promoting local sporting talent in tribal and remote areas.